(ख) जी, हां ।

(ग) जी, नहीं ।

(घ) केन्द्रीय सरकार मर्चेण्ट शिपिंग एक्ट, 1958 की धारा 361 के तहत इस घटना की औपचारिक जांच करने के लिये एर्नाकुलम के चीफ जुडिशियल मजिस्ट्रेट को नियुक्त कर चुकी है ।

**बिहार में टी० बी० से पीड़ित लोग**

3662. **श्रीमती कृष्णा साही :** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में टी० बी० से लगभग छ लाख लोग पीड़ित हैं; और

(ख) यदि हां, तो इस बीमारी पर नियंत्रण पाने के लिए सरकार का क्या उपाय करने का विचार है ?

**स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर :** (क) जी हां ।

(ख) राज्य सरकार ने क्षय रोगियों का पता लगाने, उपचार तथा रोग निवारक सुविधाएं उपलब्ध करने के लिए 13 जिला क्षयरोग केन्द्र और क्षयरोग से पीड़ित वाह्य रोगियों का इलाज करने के लिए 22 क्षयरोग केन्द्र, रेफरल, प्रशिक्षण तथा उपचार केन्द्रों के रूप में कार्य करने के लिए 2 क्षयरोग प्रशिक्षण तथा प्रदर्शन केन्द्र स्थापित किए हैं और गंभीर रूप से बीमार तथा विषाक्त रोगियों को अस्पताल में भर्ती करके इलाज करने के लिए लगभग 1600 क्षयरोग पलग लगाये हैं । उनका आगे राज्य में शीघ्र ही और 9 जिला क्षयरोग केन्द्र स्थापित करने का विचार था । 18 बी० सी० जी० दल बी० सी० जी० का टीका लगाने तथा प्राथमिक स्वास्थ्य केन्द्रों के स्वास्थ्य कार्यकर्त्ताओं को बी० सी० जी० का टीका लगाने की तकनीक का प्रशिक्षण देने का कार्य कर रहे हैं ।

**Medical facilities to Central Government retired employees**

3663. SHRI H. N. NANJE GOWDA:
SHRI K. LAKKAPPA:

Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Uttar Pradesh Government have decided to provide free medical facilities to retired Government employees and their dependents;

(b) if so, whether Central Government propose to provide such medical facilities to the Central Government retired employees and also advise States and Union Territories to follow suit; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) and (c). At present retired Central Government employees are already entitled to the medical facilities under the C.G.H.S. where the same is in operation The provision of medical coverage to retired employees of the State Governments/U.Ts. is a matter for the State Governments/U.Ts. to consider.

**Railway Territorial Army Unit**

3664. SHRI NATHU RAM SHAKYAWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the 988 Railway Territorial Army unit posted in Assam was to be relieved therefrom by June, 1980;

(b) if so, whether the same has been relieved and some other unit has been posted there by now; and

(c) if not, the reasons therefor and the time by which the said unit will be relieved therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). Territorial Army Units are embodied and deployed in aid of Civil power, wherever considered necessary, to maintain the line of communication. Deployment of the embodied Units and their disembodiment are decided depending upon the exigencies. Information about embodiment of Territorial Army Units, their deployment and disembodiment are secret, and it is regretted that the same cannot be divulged in public interest.